

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO.2274
ANSWERED ON 15.12.2023

FREIGHT TRANSPORTATION

2274. SHRI P.P. CHAUDHARY:
SHRI ANURAG SHARMA:
DR. RAMAPATI RAM TRIPATHI:
SHRI SANGAM LAL GUPTA:
SHRI C.R. PATIL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोतपरिवहन और जलमार्ग मंत्री

- (a) the details of national waterways on which freight transportation is operational, State-wise including Uttar Pradesh and Rajasthan;
- (b) whether the Government provide any financial incentives and benefits to encourage people to use waterways as a medium of freight transportation;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken/proposed to be taken by the Government to develop four national waterways from the State of Uttar Pradesh and Rajasthan;
- (e) whether the Government has released funds for the development of four national waterways in the State of Uttar Pradesh and Rajasthan;
- (f) if so, the details thereof and if not, the reasons therefor;
- (g) whether the freight transportation activities are operational on any of the four national waterways in the States of Uttar Pradesh and Rajasthan; and
- (h) if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) The details of the National Waterways on which freight transportation is operational, State wise including Uttar Pradesh is attached as **Annexure-1**. There is no waterway found viable for shipping and navigation in Rajasthan as per the feasibility study completed.

(b)& (c) Yes, Sir. Ministry of Port Shipping and Waterways has waived off the waterway usage charges at a rate of Rs 0.02 per Gross Registered Tonnage (GRT) per kilometer for plying of Inland cargo vessels and Rs. 0.05 per gross registered tonnage (GRT) per kilometer for plying of Cruise vessels on national waterways to promote inland waterways as a supplementary, eco-friendly and cheaper mode of transport.

(d), (e) & (f) Out of 111 National Waterways (NWs) declared vide National Waterways Act, 2016, 11 NWs are in the State of Uttar Pradesh and 3 NWs in Rajasthan (including interstate NWs) as detailed at **Annexure-2**. Feasibility Studies/Detailed Project Reports have been completed of the NWs. As per the findings of the Study Reports, no NW of Rajasthan has been found viable for shipping and navigation. 2 NWs of Uttar Pradesh namely the Ganga (NW-1) and the Ghagra (NW-40) taken up for development for shipping and navigation. Development of a floating jetty on the stretch of Vrindavan-Mathura-Gokul (24 km) of River Yamuna (NW-110) has been taken up and details of funds utilized is given at **Annexure-3**.

(g) & (h) National Waterway-1 (NW-1) is operational for freight transportation in the State of Uttar Pradesh. Freight transportation activities are not operational on any of the three NWs of Rajasthan.

Details of operational National Waterways for freight transportation

Sl.No.	State / UT	National Waterways
1	U.P., Bihar, Jharkhand, W. Bengal	NW-1 (Ganga-Bhagirathi-Hooghly River System (Haldia-Allahabad))
2	Assam	NW-2 (Brahmaputra River (Dhubri-Sadiya))
3	Kerala	NW-3 (West Coast Canal)
4	A.P.	NW-4 (Krishna Godavari River Systems)
5	Maharashtra	NW-10 (Amba River)
6	Maharashtra	NW-83 (Rajpuri Creek)
7	Maharashtra	NW-85 (Revadanda Creek-Kundalika River System)
8	Maharashtra	NW-91 (Shastri River - Jaigad Creek System)
9	Goa	NW-68 (Mandovi River)
10	Goa	NW-111 (Zuari River)
11	Gujarat	NW-73 (Narmada River)
12	Gujarat	NW-100 (Tapi River)
13	Assam	NW-16 (Barak River)
14	W. Bengal	NW-44 (Ichamati River)
15	W. Bengal	NW-97 (Sunderbans Waterway)
16	Odisha	NW-64 (Mahanadi River)
17	Odisha	NW-5 (East Coast Canal And Matai River/Brahmani-Kharsua-Dhamra Rivers/Mahanadi Delta Rivers)
18	W. Bengal	NW-86 (Rupnarayan River)
19	Kerala	NW-9 (Alappuzha-Kottayam-Athirampuzha Canal)
20	Assam	NW-31 (Dhansiri/Chathe)
21	Kerala	NW-8 (Alappuzha-Changanassery Canal)
22	Odisha	NW-14 (Baitarni River)
23	Odisha	NW-23 (BudhaBalanga)

Annexure-2

Details of National Waterways (NWs) in Uttar Pradesh, including inter-State NWs –

No. of NWs	State(s)	Name of NWs
6	Uttar Pradesh	NW-12 (Assi River) NW-19 (Betwa river) NW-24 (Chambal river) NW-42 (Gomati river) NW-103 (Tons river) NW-108 (Varuna river)
1	Bihar, Uttar Pradesh, Jharkhand & West Bengal	NW-1 (Ganga-Bhagirathi-Hooghly River System (Haldia - Allahabad))
3	Bihar & Uttar Pradesh	NW-37 (Gandak river) NW-40 (Ghaghra river) NW-54 (Karamnasa river)
1	Delhi, Haryana & Uttar Pradesh	NW-110 (Yamuna river)
1	Punjab, Haryana & Rajasthan	NW-45 (Indira Gandhi Canal)
1	Gujarat & Rajasthan	NW-48 (Jawai-Luni-Rann of Kutch River System)
1	Rajasthan	NW-63 (Luni river)

Annexure-3

The details of expenditure on Development of NWs in Uttar Pradesh with other State on NW-1, NW-40 and jetty development on NW-110 during the last five years, are as under:

(Rs. in Crore)

Sl. No.	National Waterways	2018-19	2019-20	2020-21	2021-22	2022-23
1.(a)	NW-1 (Ganga-Bhagirathi-Hooghly River system) in U.P., Bihar, Jharkhand and West Bengal	211.09	155.10	58.54	87.83	87.22
1.(b)	Jetty development on NW-110 (Mathura stretch of Yamuna)	0.00	0.00	0.00	0.00	11.70
1.(c)	Development of River Ghaghra (NW-40) in UP & Bihar	0.01	0.00	0.02	0.79	1.65
2	JalMargVikas Project (JMVP) on NW-1 (U.P., Bihar, Jharkhand and West Bengal) - Grants for creation of Capital Assets (Gol share)	430.92	461.82	214.05	229.04	315.88
	Total	642.02	616.92	272.61	317.66	416.45
